

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : IA(IBC)/752(CHE)2024**

**PETITION NUMBER : CP(IB)/108(CHE)2023**

**NAME OF THE APPLICANT : Madhu Desikan (IRP)  
(K M Panneerselvam)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 99 of IBC, 2016**  
-----

**ORDER**

Mr. Madhu Desikan, IRP present in person.

IRP report has been e-filed on 19.03.2024. Physical copy will be filed within a week.

IRP to serve copy of the report on the Parties and submit AOS.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

Application is posted for hearing on **30.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**